

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SHIPRA INFRAPROJECTS PRIVATE LIMITED

S. NO.	RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	SHIPRA INFRAPROJECTS PRIVATE LIMITED	
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18 NOVEMBER 2011	
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, JAIPUR	
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U45201RJ2011PTC037052	
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	D-10, SAGAR COMPLEX SWIS FARM ROAD, NANDPURI JAIPUR, RAJASTHAN - 302006	
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	1 JUNE 2017	
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	28 NOVEMBER 2017	
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	<b>NAME</b>	ABHISHEK ANAND
		<b>IP REGISTRATION NO.</b>	IBBI/IPA-002/IP-N00038/2016-2017/10077
		<b>ADDRESS</b>	E-103, GK ENCLAVE-1, NEW DELHI
		<b>EMAIL</b>	irpepoch@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	15 JUNE 2017	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the Shipra Infraprojects Private Limited on June 1, 2017.

The creditors of Shipra Infraprojects Private Limited, are hereby called upon to submit a proof of their claims on or before June 15, 2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

  
ABHISHEK ANAND

Date: 1 JUNE 2017

Place: NEW DELHI

**ABHISHEK ANAND**  
**INSOLVENCY PROFESSIONAL**  
**I P Regd. No. 10077**